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CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
Corporate Office: "CHOLA CREST", C 54 & 55, Super B-4, Thiru Vi Ka Industrial Estate, Guindy, Chennai-600032.
Branch Office: Cholamandalam Investment and Finance Company Limited, ADDRESS: H1 & H2, 3rd Floor, Padam Plaza, Plot No. 5, Sector 16 B, Awasthika Sikandra Yojna, Agra, U.P.-282002. Contact No: Mr. Jogendra Kumar Singh-Mob No. 9557624991

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 9(1) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower / Co-Borrower Mortgagor (s) that the below described immovable properties mortgaged to the Secured Creditor, the **Physical** of which has been taken by the Authorised Officer of Cholamandalam investment and Finance Company Limited the same shall be referred herein after as **Cholamandalam investment and Finance Company Limited**. The Secured Assets will be sold on **"As is where is", "As is what is" and "Whatever there is"** basis through E-Auction.

It is hereby informed to General public that we are going to conduct public E-Auction through website <https://chola-lap.procure247.com/>

S. No.	Account No. and Name of Borrower, Co-Borrower, Mortgagors	Date & Amount as per Demand Notice U/s 13(2)	Descriptions of the Property/Properties	Reserve Price Earnest Money Deposit Bid Increment Amount	E-Auction Date and Time EMD Submission Last Date Inspection Date & Types of Possession
1	Loan Account No's: X0HEAEH00001324669, 1) Ashok Kumar Jain, 2) Babita Jain 3) Piyush Jain, All above R/o: No. 2 Block-1, Raj Kumar Apartment, Fatehabad Road, Agra, UP-282002	08.06.2021 Rs. 64,62,854/- as on 05.06.2021	All that piece and parcel of Residential Flat No.2 Third Floor, Block No.1, Situated at Raj Kamal Apartment Mauza Basai Mustik, Tajganj ward, Tehsil & Dist. Agra (Measuring area 153.28 Sq.Mtrs.). Boundaries: East: Open to Sky, West: Corridor & Stair, North: Open to Sky, South: Open to Sky. ENCUMBRANCES/LIABILITIES KNOWN TO CIFCL: NOT KNOWN	Rs. 27,00,000/- Rs. 2,70,000/- Rs. 25,000/-	15/07/2025 at 11:00 am to 1:00 PM (with unlimited extension of 3 min each), 14/07/2025 (10:00 A.M to 5.30 P.M.) 03/07/2025-04/07/2025 (10:00 A.M to 1:00 P.M) Physical Possession

1. All interested participants/bidders are requested to visit the website <https://chola-lap.procure247.com> & www.cholamandalam.com/news/auction-notices. For details and support, prospective bidders may contact: Mr. Muhamed Rahees-8124000030/6374845616, Email id: CholaAuctionLAP@chola.murugappa.com. For eAuction training alone, Contact M/s. Procure247; Vasu Patel-9510974587.

2. For further details on terms and conditions please visit <https://chola-lap.procure247.com> & www.cholamandalam.com/news/auction-notices to take part in e-auction.

THIS IS ALSO A STATUTORY 15 DAYS SALE NOTICE UNDER Rule 9(1) OF SECURITY INTEREST (ENFORCEMENT) RULES,2002

Date: 25-06-2025, Place: Agra

Sd/- Authorized Officer, Cholamandalam Investment and Finance Company Limited.